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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 131/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. ANZ Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
42	Prerana Sadhoo	PCS	<u>Paras</u>

ORDER

CP 131/66/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 23.11.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)